

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-857/2019**

**New Delhi, this the 19<sup>th</sup> day of March, 2019**

**Hon'ble Sh. A.K. Bishnoi, Member(A)**

Mohd. Nayeem Uddin, Aged 58 years, "B",  
F/o Mohd. Balal Alam,  
Working as TGT (Maths) in KVS,  
Posted in K.V. No. 2, Chamera, NHPC, Chamba (HP).  
R/o B-44, NHPC Colony, Karian,  
Chamba(HP). ... Applicant

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Kendariya Vidyalaya Sangathan,  
Through the Commissioner,  
18, Institutional Area, Saheed Jeet Singh Marg,  
New Delhi.
2. The Assistant Commissioner (Fin.),  
Kendariya Vidyalaya Sangathan,  
18, Institutional Area, Saheed Jeet Singh Marg,  
New Delhi-110016.
3. The Secretary,  
Ministry of Human Resources Development (HRD),  
Govt. of India, Shastri Bhawan,  
New Delhi. ... Respondents

**ORDER (ORAL)**

Heard learned counsel for the applicant.

2. The present OA has been filed by the applicant, who is working as TGT( Maths ) in Kendriya Vidyalaya Sangathan (KVS) seeking the relief that the whole action of the respondents in applying CPF Scheme on the

applicant be declared void-ab-initio. Learned counsel for the applicant also submits that the applicant had submitted a representation dated 10.10.2018 to the Deputy Commissioner, KVS, Regional Office, Gurugram, Haryana, which has been forwarded to the Assistant Commissioner (Finance), KVS, New Delhi, who is respondent no. 2 in the present OA. No order has as yet been passed by the respondents on the representation.

3. Under the circumstances, the OA is disposed of at the admission stage itself, without going into the merits of the case with a direction to the respondents to consider the representation of the applicant dated 10.10.2018 as also the averments made in the present OA and decide on the same within ninety days from the date of receipt of a certified copy of this order through a self-contained and speaking order. No costs.

**(A.K. Bishnoi)**  
**Member (A)**

/ns/